

Notification No.37/2001-Central Excise (N.T.)

In exercise of the powers conferred by sub-rule (2) of rule 3 of the Central Excise (No.2) Rules, 2001, the Central Board of Excise and Customs specifies the jurisdiction mentioned in column (3) of the Table I, Table II and Table III below, of Chief Commissioner of Central Excise, Commissioner of Central Excise and Commissioner of Central Excise (Appeals) respectively as mentioned in columns (2) of the said Tables, for the purposes of the Central Excise Act, 1944 (1 of 1944) and the rules made thereunder, with effect from 1st July, 2001.

Table I

Sl. No.	Chief Commissioner of Central Excise	Jurisdiction, in relation to excisable goods,
(1)	(2)	(3)
	Kolkata	(a) Bhubaneshwar-I (b) Bhubaneshwar-II (c) Bolpur (d) Kolkata-I (e) Kolkata-II (f) Kolkata-III (g) Kolkata-IV (h) Shillong
	Chennai	(a) Coimbatore (b) Chennai-I (c) Chennai-II (d) Chennai-III (e) Madurai (f) Tiruchirapalli
	Delhi	(a) Chandigarh-I (b) Chandigarh-II (c) Delhi-I (d) Delhi-II (e) Delhi-III
	Hyderabad	(a) Guntur (b) Hyderabad-I (c) Hyderabad-II (d) Hyderabad-III (e) Vishakhapatnam
	Lucknow	(a) Allahabad (b) Jamshedpur (c) Kanpur (d) Lucknow (e) Meerut (f) Noida (g) Patna

	Mumbai	(a) Mumbai-I (b) Mumbai-II (c) Mumbai-III (d) Mumbai-IV (e) Mumbai-V (f) Mumbai-VI (g) Mumbai-VII
	Vadodara	(a) Ahmedabad-I (b) Ahmedabad-II (c) Vadodara (d) Rajkot (e) Surat-I (f) Surat-II
	Bangalore	(a) Bangalore-I (b) Bangalore-II (c) Bangalore-III (d) Belgaum (e) Cochin (f) Calicut (g) Mangalore
	Jaipur	(a) Jaipur-I (b) Jaipur-II (c) Indore (d) Bhopal (e) Raipur
	Pune	(a) Aurangabad (b) Nagpur (c) Pune-I (d) Pune-II (e) Goa

Table II

Sl. No.	Commissioner of Central Excise	Jurisdiction
(1)	(2)	(3)
1.	Guntur	in the districts of West Godavari, Krishna, Guntur, Prakasam, Nellore and Chittoor of the State of Andhra Pradesh.
	Hyderabad-I	in the districts of Medak, Nizamabad, Adilabad, Karimnagar and in Basheerabad, Tandur, Yalal, Peddamul, Bantwaram, Marpalle, Mominpet, Nawabpet, Dharoor, Vikarabad, Pudur, Pargi, Doma, Kulkacherla, Gandeed, Shankarpalle, Chevella, Shahabad, Moinabad, Serilingampalle, Qutubullapur, Balanagar, Medchal and Shamirpet mandals in the districts of Ranga Reddy, and in the areas comprising of Secundrabad Municipal Ward numbers 1,9 and 10 and all Wards of Secundrabad Cantonment in the district of Hyderabad, of the State of Andhra Pradesh.

Hyderabad-II	in the districts of Mahaboobnagar, Kurnool, Ananthapur, Cuddappah, in the areas comprising of Hyderabad Municipal Ward numbers 19, 20, 21 and 23 in the district of Hyderabad, and in the areas comprising of Shamshadbad mandal, Kandukur mandal, Maheswaram mandal, in the villages of Laxmiguda, Shivarampalle, Pallacheru, Mailardevapalle, Kattedan, Gaganpahad, Madannaguda, Premavathipet, Bamrakunuddowla, Panjashajamalbowli, Bundvel, Sikanderguda, Kismatpur and Sogbowli of Rajendranagar mandal in the district of Ranga Reddy, of the State of Andhra Pradesh
Hyderabad-III	in the districts of Nalgonda, Warangal, Khammam, in the areas comprising of Malkajgiri, Keesara, Ghatkesar, Uppal, Hyathnagar, Saroonagar, Ibrahimpatnam, Manchal and Yacharam mandals, in the villages of Rajendranagar mandal other than those specified in Serial No. 3 in the district of Ranga Reddy and in the areas comprising of Hyderabad Municipal Ward numbers 1-18 and 22, and Secunderabad Municipal Ward numbers 2-8,11 and 12, in the district of Hyderabad, of the State of Andhra Pradesh.
Visakhapatnam	in the districts of Srikakulam, Vizianagaram, Visakhapatnam and East Godavari, of the State of Andhra Pradesh and the territory of Yanam in the Union territory of Pondicherry.
Shillong	in the States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland and Tripura.
Jamshedpur	in the State of Jharkhand
Patna	the State of Bihar
Chandigarh-I	in the districts of Ropar, Patiala, Ludhiana and Fategarh Sahib of the State of Punjab, in the State of Himachal Pradesh and in the Union Territory of Chandigarh.
Chandigarh-II	in the districts of Amritsar, Jalandhar, Kupurthala, Moga, Sangrur, Bhatinda, Mauda, Faridkot, Firozpur, Mukhtasar, Hoshiarpur, Nawanshahar, Gurdaspur, of the State of Punjab and in the State of Jammu and Kashmir.
Delhi-I	in the Union Territory of Delhi.
Delhi-II	In the district of Faridabad of the State of Haryana.
Delhi-III	in the districts of Gurgaon, Rewari, Mohindergarh, Rohtak, Jind, Bhiwani, Hissar, Sirsa, Sonapat, Karnal, Panipat, Ambala, Kaithal, Kurukshetra, Jhajjar, Yamunanagar, Fatehabad and Panchkula, of the State of Haryana.
Goa	in the State of Goa.
Ahmedabad-I	in the City taluka and Daskroi taluka in the district of Ahmedabad of the State of Gujarat.
Ahmedabd-II	in the district of Ahmedabad (excluding the City taluka and Daskroi taluka), Dasada taluka in the district of Surendranagar, districts of Kheda, Anand, Gandhinagar, Banaskantha, Mehsana, Patan and Sabarkantha, of the State of Gujarat.
Rajkot	in the districts of Surendranagar (excluding the taluka of Dasada), Rajkot, Jamnagar, Kutch, Amreli, Bhavnagar, Porbandar and Junagarh of the State of Gujarat, and in the territory of Diu of the Union Territory of Daman and Diu.
Surat-I	in the districts of Narmada and Surat, and in the talukas of Ankaleshwar, Jhagadia, Hansot and Valia of the district of Bharuch of the State of Gujarat.
Surat-II	in the districts of Valsad, Navsari and Dang of the State of Gujarat, in the Union Territory of Dadra and Nagar Haveli, and in the Territory of Daman of the Union Territory of Daman and Diu.
Vadodara	in the districts of Vadodara, Godhra, Dahod, and in Amod, Jambusar, Bharuch, Vagara and Palej talukas in the district of Bharuch, of the State of Gujarat.
Bangalore-I	in the areas comprising of Ward numbers 62 to 76 and Ward numbers 81 to 89 of Bangalore Metropolitan Municipal Corporation, in the Taluk of Anekal [excluding areas specified in Serial No. 23], in the areas comprising of the Hoblis of Varthur, Krishnaraja Puram, Bidarahalli and Begur in the Taluk of Bangalore South in Bangalore Urban District, in the Taluk of Hoskote of Bangalore Rural District, in the district of Kolar, in the State of Karnataka.
Bangalore-II	in the areas comprising of Ward numbers 1 to 5, 11, 80, 90 to 98 and 100 of Bangalore Metropolitan Municipal Corporation, in areas comprising of the City Municipal Corporations of Dasanapura and Byatarayanapura, and in the areas comprising of the Hoblis of Vishwanthapura- Hesaraghatta, Yelahanka, Jala, in the Taluk of Bangalore North of Bangalore Urban District, in the Taluks of Nelamangala, Doddaballapur and Devanahalli of Bangalore Rural District, in the districts of Tumkur, Chitradurga, Davangere and Haveri, in the State of Karnataka.
Bangalore-III	in the areas comprising of Ward numbers 6 to 10, 12 to 61, 77 to 79 and 99 of Bangalore Metropolitan Municipal Corporation, in areas comprising of the Hoblis of Kengeri, Tavarakere and Uttarhalli in the Taluk of Bangalore South and in the areas comprising of Kannaikana Agrahara of the Taluk of Anekal in Bangalore Urban District, in the Taluks of Kanakapura, Chennapatna, Ramanagaram, and Magadi, of Bangalore Rural District, in the districts of Mysore, Mandya, and Chamarajnagar, in the State of Karnataka.
Belgaum	in the districts of Belgaum, Bellary, Raichur, Bijapur, Bagalkot, Gadag, Dharwad, Gulbarga, Koppal and Bidar. in the State of Karnataka,
Mangalore	in the districts of Uttara Kannada, Dakshina Kannada, Udupi, Chikmagalur, Shimoga, Hassan and Kodagu, in the State of Karnataka.
Cochin	in the districts of Ernakulam, Kottayam, Idukki, Kollam, Pattanamthitta, Alappuzha and Thiruvananthapuram, of the State of Kerala, Kolukumalai Tea Factory (being a part of Kottakudi village of Uthamapalayam taluka of the district of Theni) in the State of Tamilnadu, and in the Union Territory of Lakshadweep.

Calicut	in the districts of Trichur, Palakkad, Malappuram, Kozhikode, Wayanad, Kannur, and Kasargod (excluding the area comprised in Malkipara tea factory, being part of Pariyaram village of Mukundapuram taluka of the district of Trichur), of the State of Kerala, and Mahe Commune of the Union Territory of Pondicherry.
Indore	in the districts of Indore, Dhar, West Nimar (Khargaon), East Nimar (Khandwa), Jhabua, Ratlam, Mandsaur, Dewas, Shajapur, Ujjain, Guna, Rajgarh (excluding the tehsil of Narsingarh), Gwalior, Shivpuri, Datia, Morena and Bhind, of the State of Madhya Pradesh.
Bhopal	in the tehsil of Narsingarh of the district of Rajgarh, in the districts of Bhopal, Sihore, Vidisha, Betul, Hoshangabad, Raisen, Chhatarpur, Tikamgarh, Jabalpur, Sagar, Shahdol, Damoh, Chhindwara, Narsingpur, Seoni, Mandla and Balaghat, of the State of Madhya Pradesh.
Raipur	in the districts of Raipur, Bastar, Durg, Rajnandgaon, Bilaspur, Raigarh, Surguja, Sidhi and Jagdalpur, of the State of Chhatisgarh and in the districts of Satna and Rewa in the State of Madhya Pradesh.
Aurangabad	in the districts of Ahmednagar, Nasik, Dhule, Jalgaon, Aurangabad, Jalna, Parbhani, Bhir, Usmanabad, Latur and Nanded, of the State of Maharashtra.
Mumbai-I	in the areas comprising of Wards A to F of the Municipal Corporation of Greater Mumbai, of the State of Maharashtra, and in the areas in the Continental Shelf, or as the case may be, in the Exclusive Economic Zone, of India, declared as designated areas by the notification of Government of India in the Ministry of External Affairs, number S.O. 429(E), dated the 18th July, 1986.
Mumbai-II	in the areas comprising of Wards L, M, N, S and T of the Municipal Corporation of Greater Mumbai, of the State of Maharashtra.
Mumbai-III	in the district of Thane (except Thane taluka) of the State of Maharashtra.
Mumbai-IV	in the areas comprising of Wards G, H and K (East) of the Municipal Corporation of Greater Mumbai, of the State of Maharashtra.
Mumbai-V	in the areas comprising Wards of K (West), P and R of Municipal Corporation of Greater Mumbai, of the State of Maharashtra.
Mumbai-VI	in the area comprising of Thane taluka in the district of Thane, of the State of Maharashtra.
Mumbai-VII	in the district of Raigad, of the State of Maharashtra
Nagpur	in the districts of Chandrapur, Gadchiroli, Bhandara, Nagpur, Akola, Buldhana, Yeotmal, Amraothi, and Wardha of the State of Maharashtra.
Pune-I	in the district of Pune, of the State of Maharashtra.
Pune-II	in the districts of Sindhudurg, Ratnagiri, Sangli, Kolhapur, Satara and Sholapur, of the State of Maharashtra.
Bhubaneswar-I	in the district of Cuttack, Puri, Khurda, Nayagarh, Ganjam, Kandhamal, Kendrapara, Jagatsinghpur, Dhenkanal, Angul, Balasore, Mayurbhanj, Bhadrak, Rayagada, Koraput, Malkanagiri, Kalahandi, Jajpur, Gajapati, and mauza Bamnipal of Thana Daitari No. 29 of tehsil Ghatagaon of the district of keonjhar, of the State of Orissa.
Bhubaneswar-II	in the districts of Sundergarh, Keonjhar, (excluding mauza Bamnipal of Thana Daitari No. 29 of Tehsil of ghatagaon), Sambalpur, Deogarh, Jharasaguda, Sonepur, Boudh, Baragarh, Bolangir and Nuapada, of the State of Orissa.
Jaipur-I	in the districts of Jaipur, Dausa, Tonk, Alwar, Bharatpur, Dholpur, Sawaimadhampur, Kota, Bundi, Jhalawar, Barun, Sikar, Jhunjhunu, Churu, Bikaner, Sriganganagar and Hanumangarh, of the State of Rajasthan.
Jaipur-II	in the districts of Udaipur, Dungarpur, Banswara, Chittorgarh, Rajasamund, Jodhpur, Pali, Jhalore, Sirohi, Barmer, Jaisalmer, Ajmer, Nagaur and Bhilwara, of the State of Rajasthan.
Chennai-I	in the areas comprising of the taluka of Fort-Tondiarpet of Chennai district, in the areas comprising of the Airport Terminals in Alandur firka of Tambaram taluka in the district of Kancheepuram, in the areas falling under Minjur firka of Ponneri taluks and Madhavaram firka of Ambattur taluk in the district of Tiruvallur, of the State of Tamil Nadu.
Chennai-II	in the district of Chennai (excluding Fort-Tondiarpet taluk), in the areas comprising Thiruperumbudur taluk of Kancheepuram district, and the district of Tiruvellore (excluding the taluks of Pollipattu and Tiruttani and the Minjur firka of Ponneri taluk and Madhavaram firka of Ambattur taluk), of the State of Tamil Nadu.
Chennai-III	in the districts of Dharampuri other than those areas specified in Serial No. 49, Vellore, Thiruvannamalai, Kancheepuram (excluding Thiruperumbudur taluk and Airport Terminals in Alandur firka of Tambaram taluk), Villupuram (except Vanur taluk) and the Pallipattu and Tiruttani taluks of Tiruvellore district of the State of Tamil Nadu.
Coimbatore	in the areas comprising of Pappireddypatti and Bommiidi firkas of Pappireddypatti taluk and Harur and Kambainallur (excluding Kalavalli Village) firkas of Harur taluk of Dharampuri district, in the districts of Salem, Namakkal, Coimbatore, Erode and Nilgiris of the State of Tamil Nadu and the area comprising in Malkipara Tea factory (being a part of Pariyaram village of Mukundapuram taluk of Trichur district of the State of Kerala).
Madurai	in the districts of the State of Tamilnadu [other than the districts and the areas] specified in serial nos. 26, 46 to 49 and 51.
Tiruchirappalli	in the districts of Tanjore, Nagapattinam, Thiruvarur, Tiruchirappalli, Karur, Perambalur, Cuddalore and Pudukkottai, and Vanur taluka of Villupuram district Gudalur village of Palayam firka of Veda sandur taluka of Dindigul district of the State of Tamil Nadu, and the Union territory of Pondicherry (excluding Mahe Commune and Yanam territory).

Allahabad	in the districts of Allahabad, Varanasi, Mirzapur, Rai Bareilly, Gonda, Faizabad, Basti, Deoria, Sultanpur, Azamgarh, Ballia, Ghazipur, Fatehpur, Jaunpur, Maharaj Ganj, Sidharth Nagar, Pratapgarh, Gorakhpur, Sonbhadra and Maunath Baijan of the State of Uttar Pradesh.
Kanpur	in the districts of Kanpur, Kanpur Dehat, Unnao, Jhansi, Jalaon, Mahoba, Hamirpur, Lalitpur, Agra, Ferozabad and Etawa, of the State of Uttar Pradesh.
Lucknow	in the districts of Aligarh, Mathura, Etah, Farookhabad, Mainpuri, Bareilly, Badaun, Pilibhit, Sitapur, Hardoi, Lakhimpur Kheri, Shahjahanpur, Lucknow and Barabanki, of the State of Uttar Pradesh.
Meerut	in the districts of Dehradun, Hardwar, Tehri Garhwal, Pauri, Rudraprayag and Uttarkashi in the State of Uttaranchal, in the districts of Meerut, Muzaffarnagar, Saharanpur, Ghaziabad (excluding the tehsils of Hapur and Garhmukteshwar) and the areas starting from Delhi-Uttar Pradesh border and bound in the south by the National Highway Number 24 bye-pass road upto its crossing with the Delhi-Kanpur (main) Railway line and thereafter bound first in the west by the said line and then in the south and east by the "Maant Khand Ganga Nahar" passing through "Kot Ka Pul" and the "Maant Poshak Ganga Nahar" in the district of Gautam Budh Nagar and tehsils of Bijnore and Chandpur in the district of Bijnore, of the State of Uttar Pradesh.
NOIDA	in the districts of Nainital, Chamoli, Bageshwar, Almora, Udham Singh Nagar, Pitthoragarh and Champawat in the State of Uttaranchal, in the districts of Rampur, Gautam Budh Nagar [excluding the areas specified in Serial No. 55], Bulandshahar, Moradabad, and the tehsils of Hapur and Garhmukteshwar in the district of Ghaziabad, Jyotiba Phuley Nagar, Bijnore (excluding the tehsils of Bijnore and Chandpur), of the State of Uttar Pradesh.
Bolpur	in the districts of the State of West Bengal other than those specified in serial nos. 59 to 61 and in the State of Sikkim.
Kolkata-I	in the district of Kolkata (excluding the areas comprised in the factory of M/s I.T.C. Ltd., Kidderpore in Ward 80 of the Kolkata Municipal Corporation) and South 24 Parganas, of the State of West Bengal.
Kolkata-II	in the districts of Howrah and Midnapore of the State of West Bengal, and in the Union Territory of Andaman and Nicobar Islands.
Kolkata-III	in the districts of North 24 Parganas and Nadia, and in the areas comprised in the factory of M/s I.T.C. Kidderpore in Ward 80 of the Kolkata Municipal Corporation, of the State of West Bengal.
Kolkata-IV	in the district of Hooghly of the State of West Bengal.

Table III

Sl. No. (1)	Commissioner of Central Excise (Appeals) (2)	Commissioner of Central excise (3)
	Ahmedabad	<ul style="list-style-type: none"> • Ahmedabad-I • Ahmedabad-II • Rajkot
	Vadodara	Vadodara
	Bangalore	<ol style="list-style-type: none"> 1. Bangalore-I 2. Bangalore-II 3. Bangalore-III 4. Belgaum 5. Mangalore
	Bhopal	<ol style="list-style-type: none"> 1. Indore 2. Bhopal 3. Nagpur 4. Raipur

	Kolkata	<ol style="list-style-type: none"> 1. Bhubaneshwar-I 2. Bhubaneshwar-II 3. Bolpur 4. Kolkata-I 5. Kolkata-II 6. Kolkata-III 7. Kolkata-IV
	Chandigarh	<ol style="list-style-type: none"> 1. Chandigarh-I 2. Chandigarh-II
	Chennai	<ol style="list-style-type: none"> 1. Chennai-I 2. Chennai-II 3. Chennai-III
	Cochin	<ol style="list-style-type: none"> 1. Cochin 2. Calicut
	Delhi	<ol style="list-style-type: none"> 1. Delhi-I 2. Delhi-II 3. Delhi-III
	Ghaziabad	<ol style="list-style-type: none"> 1. Meerut 2. Noida 3. Allahabad 4. Kanpur 5. Lucknow
	Guwahati	Shillong
	Hyderabad	<ol style="list-style-type: none"> 1. Guntur 2. Hyderabad-I 3. Hyderabad-II 4. Hyderabad-III 5. Visakhapatnam
	Jaipur	<ol style="list-style-type: none"> 1. Jaipur-I 2. Jaipur-II

	Mumbai	<ol style="list-style-type: none">1. Goa2. Mumbai-I3. Mumbai-II4. Mumbai-III5. Mumbai-IV6. Mumbai-V7. Mumbai-VI8. Mumbai-VII
	Patna	<ol style="list-style-type: none">1. Patna2. Jamshedpur
	Pune	<ol style="list-style-type: none">1. Aurangabad2. Pune-I3. Pune-II
	Surat	<ol style="list-style-type: none">1. Surat-I2. Surat-II
	Tiruchirapalli	<ol style="list-style-type: none">1. Coimbatore2. Madurai3. Tiruchirapalli

F.No.201/15/2001-CX.6

(P.K. Sinha)

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